

ITEM NO.52

COURT NO.7

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 53/2022

N. KARTHIKEYAN & ORS.

Petitioner(s)

VERSUS

THE STATE OF TAMIL NADU & ORS.

Respondent(s)

IA No. 234070/2023 - CLARIFICATION/DIRECTION
 IA No. 118146/2022 - CLARIFICATION/DIRECTION
 IA No. 26816/2022 - INTERVENTION APPLICATION
 IA No. 143938/2022 - INTERVENTION APPLICATION
 IA No. 15564/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/
 ANNEXURES

WITH

C.A. No. 3840/2020 (XI-B)
 IA No. 104532/2020 - APPLICATION FOR EXEMPTION FROM FILING ORIGINAL
 VAKALATNAMA/OTHER DOCUMENT
 IA No. 104531/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT

C.A. No. 2065/2022 (XI-B)
 IA No. 2284/2022 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 116682/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT
 IA No. 116681/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/
 ANNEXURES

C.A. No. 3841-3843/2020 (XII-B)
 IA No. 116202/2020 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 116201/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT

W.P.(C) No. 1299/2020 (X)
 IA No. 14386/2022 - APPROPRIATE ORDERS/DIRECTIONS

C.A. No. 2066/2022 (XII-B)
 IA No. 19111/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT

SLP(C) No. 5232/2022 (XII)
 IA No. 43752/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT

Diary No(s). 38771/2022 (XII)
 IA No.187649/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT and IA No.187655/2022-PERMISSION TO FILE PETITION

(SLP/TP/WP/..)

Date : 06-02-2026 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DIPANKAR DATTA
HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA

For Petitioner(s) : Ms. Aishwarya Bhati, A.S.G.
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For Respondent(s) : Mr. Amit Anand Tiwari, Sr. A.A.G.
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Mr. Dhawal Mohan, Adv.
Mr. Prateek Bhatia, AOR

Mr. Waize Ali Noor, Adv.
Mr. Varun Rajawat, Adv.
Mr. Mrinal Kumar Sharma, AOR

**UPON hearing the counsel the Court made the following
O R D E R**

Re-list on 21st April, 2026.

**(JATINDER KAUR)
P.S. to REGISTRAR**

**(SUDHIR KUMAR SHARMA)
COURT MASTER (NSH)**